

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**C.P. No.60/101/2018**

**Date of decision: 01.11.2018**

**T.A. No.60/44/2010**

**M.A. No.60/1027/2018 &**

**M.A. No.60/1294/2018**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).**

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1. Baldev Singh, age 58 years, S/o Sh. Shankar Dass, working as Telecom Technical Assistant, O/o GMT 'D', BSNL, Jalandhar R/o H. No.76, New Prithvi Nagar, Jalandhar-144001. Group C. **(Applicant no.1 in OA)**.
2. Balhar Singh, age 63 years, S/o Puran Chand, Retd. Phone Mechanic, R/o Village Jakkowal, P.O. Khunkhun Kala, Tehsil Dausuya & District Hoshiarpur-144205. Group C. **(Applicant no.2 in OA)**.
3. Balwant Singh, age 62 years, S/o Late Chandu Ram, Retd. Phone Mechanic, R/o V&PO Rehan, Tehsil Fatehpur & Distt. Kangra, (HP)-176022. Group C. **(Applicant no.8 in OA)**.
4. Hari Ram, age 61 years, S/o Late Sh. Darshan Ram, Retd. Phone Mechanic R/o VPO Jandholi via Chacho ki, Tehsil Banga & District Shaheed Bhagat Singh Nagar (Nawashahar)-144505. Group C. **(Applicant no.13 in OA)**
5. Ram Lok, age 63 years, S/o Khushi Ram, Retd. Phone Mechanic R/o Village Duhalvangwala, P.O. Kinnu, Tehsil Amb & Distt. Una (H.P.)-177203. Group C. **(Applicant no.14 in OA)**.
6. Vishav Mohan Lal, age 64 years, Sh. Karam Chand, Retd. Phone Mechanic R/o Village Malamzara, P.O. Chagran, Tehsil & District Hoshiarpur-146001. Group C. **(Applicant No.16 in OA)**.
7. Amar Nath, age 62 years, S/o Sh. Bhagwan Dass, Retd. Phone Mechanic R/o Farnohal, P.O. Bari, District & Tehsil Hamirpur (HP)-177001. Group C. **(Applicant No.19 in OA)**.

**... PETITIONERS**

**VERSUS**

1. Sh. Subodh Kumar Gupta, Chief General Manager 'Telecom', Punjab Telecom Circle, Bharat Sanchar Nigam Limited, Sector-34/A, Chandigarh-160034.
2. Sh. Sunil Kumar, General Manager Telecom 'District' Bharat Sanchar Nigam Limited, Jalandhar-144001.
3. Sh. Charan Dass, General Manager Telecom 'District', Bharat Sanchar Limited, Hoshiarpur-146001.

**... RESPONDENTS**

**PRESENT:** Sh. Sandeep Siwatch vice Sh. Barjesh Mittal, counsel for the petitioners.

Sh. Rajesh Gupta, counsel for the respondents.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the respondents submitted that this petition be closed at this stage, in view of the order passed by the Hon'ble Supreme Court in SLPs No.32074-32075/2014 staying the operation of order of Hon'ble Pb. and Haryana High Court, upholding the view taken by this Court. He also apprised that earlier the SLP was dismissed but later on vide order dated 13.08.2018, it has been restored, therefore, original order of stay stands revived.
2. In view of the above, the C.P. is closed at this stage, with liberty to the petitioners to get it revived after decision by the Hon'ble Supreme Court, if need arises. Notices issued to the respondents are discharged. All the pending MAs also stand disposed of accordingly.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 01.11.2018.  
Place: Chandigarh.

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